

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/216/2022
NAME OF THE COMPANY	Kalvakuntla Sudhir Rao
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Kalvakuntla Sudhir Rao
UNDER SECTION	95 of IBC

ORDER

At request of the counsel for the Personal Guarantor, post on 01.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)